

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1811  
TO BE ANSWERED ON 04.05.2016**

**FAKE RAILWAY JOB RACKET**

**1811. DR. KIRIT SOMAIYA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government is aware about the operation of a fake Railway job racket in Mumbai, and if so, the details thereof;**
- (b) whether the Government has done any investigation in the matter to find out the persons involved in it including officials and if so, the details thereof; and**
- (c) the action/measures taken by the Government to prevent this type of fake job rackets?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

- (a) : Few complaints about some unscrupulous elements/fraudsters duping the unemployed youth with promise of securing them jobs in the Railways had been received.**
- (b) : Ministry for Railways has lodged an FIR on these complaints.**
- (c) : Regular proactive measures are undertaken by the recruiting agencies i.e. Railway Recruitment Boards (RRBs) and Railway Recruitment Cells (RRCs) frequently, by way of widely publicized campaigns through print media as well as electronic media i.e.**

**Employment News, National Dailies, Local Newspapers and through the official websites of the RRB(s) & RRC(s) cautioning the prospective candidates to beware of unscrupulous elements, fake advertisements/ websites, touts and job racketeers trying to deceive by false promises of securing job in Railways either through influence or by use of unfair and unethical means. In every recruitment notification, addresses of official websites of RRBs and RRCs are invariably indicated so that candidates refer to those authentic websites/ advertisements only.**

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